

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

STARRED QUESTION NO:344
ANSWERED ON:18.12.2012
COASTAL SECURITY
Adhi Sankar Shri ;Upadhyay Seema

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has recently reviewed the overall security in the coastal areas of the States to prevent Mumbai type terrorist attack;
- (b) if so, the outcome thereof including the deficiencies identified in the coastal security system;
- (c) the funds sanctioned/released and utilised by the coastal States in this regard during each of the last three years; and
- (d) the remedial measures taken/ proposed to be taken by the Government to strengthen the coastal security system?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO 344 FOR 18.12.2012 REGARDING ' COASTAL SECURITY'

(a) to(c): Subsequent to the terrorists attack in Mumbai on 26/11, the entire coastal security scenario of the country has been thoroughly reviewed by the Government of India. Several high-level meetings were held in Cabinet Secretariat, Ministry of Home Affairs, M/o Defence, M/o Shipping and M/o Agriculture (D/o Fisheries) etc. to review the coastal security arrangements of the country and to address various related issues.

The Coastal Security Scheme is being implemented with the objective of strengthening the infrastructure of the Marine Police Force for patrolling and surveillance of coastal areas, particularly shallow areas close to the coast. The scheme is also aimed at establishing institutional arrangements at State and district level for coordination among various agencies including the Coast Guard and the Navy.

Coastal Security Scheme Phase-I

During implementation of Coastal Security Scheme Phase-I, various Coastal Security measures including supply of interceptor boats were undertaken. The scheme had an outlay of Rs. 646 cores with Rs. 495 crores for meeting non-recurring expenditure and Rs. 151 crore for meeting recurring expenditure for 6 years. The scheme has been implemented upto 31.03.2011.

Coastal States/ UTs were provided with 73 Coastal Police Stations, 97 Check posts, 58 Out posts and 30 Barracks equipped with 204 boats, 153 Four Wheelers, 312 Motorcycles and 10 Rubber Inflatable Boats. 204 boats have been procured centrally by MHA. Construction work of Coastal Police Stations, barracks, check posts, out posts and procurement of vehicles has been done by Coastal States/UTs.

Coastal Security Scheme Phase-II

The Coastal Security Scheme Phase-II is being implemented over a period of 5 years starting from 1st April, 2011 with total financial outlay of Rs. 1579/- crores.

The components approved under Coastal Security Scheme Phase II are 131 Coastal Police Stations, 60 jetties, 10 Marine Police Operational Centres equipped with 150 (12 ton) boats, 10 large vessels, 20 (19m) boats, 10 (5 ton) boats, 35 Rigid Inflatable Boats, 131 Four Wheelers and 242 Motorcycles.

The review of implementation of various proposals/schemes on Coastal Security is being done by the National Committee for Strengthening Maritime & Coastal Security against threats from sea (NCSMCS) under the chairmanship of Cabinet Secretary. Chief Secretaries and DGPs of the Coastal States/UTs, & Secretaries of concerned Ministries of Govt. of India are members of NCSMCS. The last review was done by NCSMCS on 30th November, 2012.

Funds released to Coastal States/UTs in the last three years & in the current year for construction work, procurement of vehicles, operationalization of police stations and for fuel etc are given below:-

(Rs. in Lakhs)

S.N. Name of State/UT 2009-10 2010-11 2011-12 2012-13
(C. year)

1 Gujarat	42.60	- 643.40	461.00	
2 Maharashtra	231.80	- 243.00	-	
3 Goa	37.05	- 75.80	196.00	
4 Karnataka	- -	238.80	146.00	
5 Kerala	237.40	- 400.00	-	
6 Tamilnadu	161.00	- 945.20	1434.00	
7 Andhra Pradesh	- -	97.10	1120.00	
8 Odisha	182.38	- 223.22	-	
9 West Bengal	157.50	- 200.00	-	
10 Daman & Diu	- -	98.00	-	
11 Pondicherry	- -	50.11	-	
12 Lakshadweep	- -	49.19	-	
13 A&N Islands	- 27.00	1502.00	1200.00	

Total 1049.73 27.00 4765.82 4732.00

(d) The main remedial measures taken for strengthening coastal security are:-

(i) The Indian Navy has been designated as the authority responsible for overall maritime security which includes coastal security and offshore security. The Indian Coast Guard has been additionally designated as the authority responsible for coastal security in territorial waters including areas to be patrolled by Coastal Police.

(ii) Ministry of Shipping has been mandated to streamline the process of compulsory registration and identification of all types of vessels.

(iii) Department of Animal Husbandry and Fisheries has been mandated to issue biometric ID cards to all the fishermen.

(iv) The Coast Guard has been mandated to create a chain of radar sensors along the Indian coastline.

(v) Navy has set up 4 joint operation centres at Mumbai, Viskhapatanam, Kochi and Portblair under the charge of existing naval C-in-Cs as the C-in Cs Coastal Defence.

(vi) A Sagar Prahari Bal with a special force comprising of 1000 specialized personnel and 80 Fast Interceptor Crafts for force security protecting of naval bases has been raised.